COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 283 of 2018 & IA No. 1317, 1316 of 2018

Dated: 7th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: Global energy Private Limited Vs.			Appellant(s)
Central Electricity Regulatory C	Com	mission & Ors.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anurag Sharma	
Counsel for the Respondent(s)	:	Mr. Sethu Ramalingam for R-1	
		Mr. Anand K. Ganesa Ms. Swapna Seshad	

<u>ORDER</u>

Learned counsel appearing for the parties submitted that pleadings are complete.

List the matter for hearing on 21.02.2019.

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson